

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/76(CHE)/2024

NAME OF THE PETITIONER : Chendhoor Murughan Yarn Tex India
Pvt Ltd

NAME OF THE RESPONDENT(S) : Sethiya Exports Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan for the Operational Creditor. Ld.
Counsel Mr. Sandeep Kumar Ambalavannan for the Respondent.

AOS filed on 12.07.2024 vide SR.No.3545.

Reply be filed within 2 weeks. This is the final opportunity.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **09.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk